

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 52(ND)15
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 02.00 P.M**

NAME OF THE COMPANY: M/s. Sh. Sanjay Agarwal & Anr. V/s. M/s. Meghalaya
Fin-lease Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Akhilesh Srivastava	Advocate	Petitioners	AE
	Manjulika Pal	Advocate	Petitioners	Manjulika Pal
	SATWINDER SINGH, ADV		Respondents -	Sujay Datta
	GAURAV VARMA, ADV			
	SUJOY DATTA, ADV			
	NPS CHAWLA, ORDER			

Learned counsels for the parties are requested to file their written synopsis as well as carry out pagination of the file. Citations relevant to their pleading, if any, may be filed alongwith.

To come up on 08.08.2016 at 10.30 a.m.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R.Varadharajan)
Member Judicial